

No. Sanitation /SWMP/ 1893 /MCH/2022 Dated : 7 / 11 / 2022  
OFFICE OF THE MUNICIPAL COUNCIL HAMIRPUR ( H.P.)

From

The Executive Officer  
Municipal Council,  
Hamirpur.

To

Hon'ble Chairman  
National Green Tribunal  
Court at New Delhi .

Subject:- Reply in compliance of order dated 07-04-2022 in respect of OA No. 05/2020 titled as Rita Sharma & Ors Vs State of Himachal Pradesh & Others .

Respected Sir

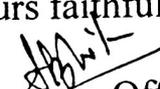
In continuatuion Council letter No. Sanitation / SWMP/ 1446 / MCH/2022 dated 15 - 09 -2022 on the subject cited above .

It is submitted for your goodself that this Council received a letter from Worthy Director UD Shimla No. as UD-H(F)(10)-15/15( LegacyWaste ) - 42253- 266 dated 3- 11-2022 regarding fresh status report of legacy waste clearance is as under :-

1. Total quantity of legacy waste is 2100 ton .
2. Municipal Council Hamirpur has been cleared the legacy waste manually till date which is 200 ton .
3. This office is going to float the tender of legacy waste very shortly . But nowadays general election process to legislative assembly of Himachal Pradesh is going on , as and when the same may be completed tender will be floated to clear the legacy waste .
4. Municipal Council Hamirpur will clear all the legacy waste on dated 31 Oct. 2023 .

Hence it is submitted for favour of information and your goodself is requested to please consider above narrated facts sympethically in respect of residents of Hamirpur town as well as MC Hamirpur .

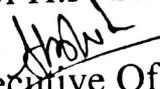
Yours faithfully

  
Executive Officer  
Municipal Council  
Hamirpur .

dated 7 / 11 / 2022

Endst No. As above / 1894 / MCH / 2022

Copy to :- The Director , Urban Development , Govt. of H.P. Shimla-2 w.r.t. No. above mentioned for favour of information please.

  
Executive Officer  
Municipal Council  
Hamirpur .